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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**  
+ CS(COMM) 593/2019 & IA No.14903/2019 (u/O XXXIX R-1&2 CPC)  
SANDISK LLC & ANR. .... Plaintiffs

Through: Mr. Karan Kamra, Adv.

Versus

GULF SHOPPE ..... Defendant

Through: None.

**CORAM:**

**HON'BLE MR. JUSTICE RAJIV SAHAI ENDLAW**

**ORDER**

% **06.11.2019**

1. The counsel for the plaintiffs has mentioned the matter.
2. It is stated that Mr. Rajesh Goyal, Advocate to whom commission was issued vide order dated 24<sup>th</sup> October, 2019 is not available to execute the commission. Appointment of alternate Commissioner is sought.
3. Instead of Mr. Rajesh Goyal, Advocate, Mr. Yoginder Verma, Advocate (Mobile No.9015236915) is appointed as the Commissioner to visit the premises as directed to be visited by Mr. Rajesh Goyal, Advocate, on the same terms as contained in the order dated 24<sup>th</sup> October, 2019.

A copy of this order be given *dasti* under the signature of the Court Master.

**RAJIV SAHAI ENDLAW, J**

**NOVEMBER 06, 2019**

'gsr'..